

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 06.12.2019 (FRIDAY)
COURT OF CHAIRPERSON
10: 30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No 4030 of 2019 in Comp. App. (AT) (Ins) No. 1111 of 2019	H.G. Vijay Kumar Vs. Athena Advisory Services Pvt Ltd.	Jatin Zaveri	
2.	I.A No 4029 of 2019 in Comp. App (AT) (Ins) No. 1334 of 2019	Power Grid Corporation of India Ltd. Vs. Korba West Power Company Ltd & Ors.	Anshuman Sharma	
3.	I.A No. 4031 of 2019 in Comp. App. (AT) (Ins) No. 1048-1049 of 2019	MSC Mediterranean Shipping Company S.A. Vs. C.A. Kannan Tiruvengadam, R.P. of BRG Iron & Steel Company Pvt. Ltd.	S. Ghosh	
4.	Comp. App. (AT) (Ins) No. 550 of 2019	S. V. Ramasamy Vs. S. Muthu Raju & Anr.	Juhi Bhambhani	Parameshwar-R1 Prمود Kumar-R2
5.	Comp. App. (AT) (Ins) No. 675 of 2019	Sankararaman Vaidyanathan. Vs. Val-Met Engineering Pvt Ltd & Anr.	Anil Kaushik	Ravi Raghunath-R1 Bhavana Duhoon-IRP
6.	Comp. App (AT) (Ins) No. 843 of 2019	Shameek Breweries Pvt Ltd. Vs. Manoj Kumar Agarwal & Anr.	Sankalp Sharma	Rohan Agarwal-R1 Rajesh Ratan-R3
7.	Comp. App. (AT) (Ins) No. 968 of 2019	Parvinder Singh Vs. Intec Capital Ltd. & Anr.	Amrita Mishra	Ankit Vijatwargna
8.	Comp. App. (AT) (Ins) No. 957 of 2019	JSW Steel Ltd. Vs. Mahender Kumar Khandelwal & Ors. With	Manmeet Singh	Misha, Bishwajit Dubey
9.	Comp. App. (AT) (Ins) No. 1034 of 2019	Sanjay Singal & Anr. Vs. Punjab National Bank & Ors. With	Heena George	Ritu Bhalla Bishwajeet Dubey (R1 & R4) Shantanu (R2), Manmeet Singh (R3)
10.	Comp. App. (AT) (Ins) No. 1035 of 2019	Kalyani Transco. Vs. Bhushan Power & Steel Ltd. Through RP & Ors. With	Nikhil Palli	Bishwajit Dubey Manmeet Singh-R1&2 Arvind Kr. Gupta-R4

11.	Comp. App. (AT) (Ins) No. 1055 of 2019	Jaldhi Overseas Pte. Ltd. Vs. Bhushan Power Steel Ltd & Ors. With	Kumar Shashank Shekker	Charu Bansal-R2 Bishwajit Dubey- R3 Nishtha Chaturvedi-R4
12.	Comp. App. (AT) (Ins) No. 1074 of 2019	Medi Carrier Pvt Ltd. Vs. Mahendra Kumar Khandelwal RP of Bhushan Power and Steel Ltd & Anr. With	Sidhartha Sharma	Spandan Biswal- CoC, Vaijayant Paliwal- R1, Nishtha Chaturvedi-R2
13.	Comp. App. (AT) (Ins) No. 1126 of 2019	CJ Darcl Logistics Ltd. Vs. Mahender Kumar Khandelwal RP of Bhushan Power & Steel Ltd.	Atul Shanker Mathur	Vaijayant Paliwal
14.	Comp. App. (AT) (Ins) No. 1036 of 2019	Vinay Tambi, Partner Vs. Khandelwal Buildcon Pvt. Ltd. & Anr.	Archana Pathak Dave	Sanjay Jhanwar
15.	Comp. App. (AT) (Ins) No. 1076 of 2019	Ratan Kumar Guha. Vs. Bell Finvest India Pvt Ltd & Anr.	Shubhayu Roy	
16.	Comp. App. (AT) (Ins) No. 1079 of 2019	Damodar Valley Corporation. Vs. Divya Jyoti Sponge Iron Pvt Ltd & Ors.	Madhumita Bhattacharjee	Anuj Tiwari
17.	Comp. App. (AT) (Ins) No. 1082 of 2019	Ashok Raja Vs. Arun Kumar Gupta & Anr.	Mohit Chaudhary	Prachi Johri-R1 Madhu Juneja-R2
18.	Comp. App. (AT) (Ins) No. 1095 of 2019	Panoramic Universal Ltd. Vs. Sanitech Engineers & Consultants Pvt Ltd & Ors.	Sachin Patil	Awanish Kumar- R1 G. Kalpana-IRP
19.	Comp. App. (AT) (Ins) No. 1153 of 2019	Saurav Garg. Vs. Socrato Capital Pvt Ltd & Anr.	Siddharth Sharma.	Chetan Roy
20.	Comp. App (AT) (Ins) No. 1276 of 2019	Committee of Creditors of Metalyst Foging Ltd. Vs. Consortium of Deccan Value Investors LP & DVI PE (Mauritius) Ltd. & Ors. With	Nikhil Mathur	Rohan
21.	Comp. App (AT) (Ins) No. 1281 of 2019	Deccan Value Investors L.P. & Anr. Vs. Dinkar Venkatasubramanian & Anr.	Mahesh Agarwal	Anannya Ghosh

For Admission (Fresh Cases)

22.	Comp. App. (AT) (Ins) No. 1372 of 2019	Sharad Gupta Vs. Central Bank of India & Anr.	Praveen Mahajan	
23.	Comp. App. (AT) (Ins) No. 1404 of 2019	Anuj Rana Vs. Sarada Equipment	Jitin Singhal	

24.	Comp. App. (AT) (Ins) No. 1405 of 2019	Geetha Sugars Vs. The Indian Sugars and Refiners Ltd.	Mithun Shashank	
25.	Comp. App. (AT) (Ins) No. 1406 of 2019	A.Balakrishana Vs. Kotak Mahindra Bank Ltd & Anr.	Gautam Singh	Kesar Dass
26.	Comp. App. (AT) (Ins) No. 1407 of 2019	Srei Infrastructure Finance Ltd. Vs. Ashish Chhawchharia	Raghavendra M. Bajaj	
27.	Comp. App. (AT) (Ins) No. 1408 of 2019	Rakesh kumar Gupta Vs. Mahesh Bansal Interim Resolution Professional & Anr.	S.L. Gupta	
28.	Comp. App. (AT) (Ins) No. 1409 of 2019	Ashok Kumar Tibrewala Erstwhile Interim Resolution Professional of Reacon Engineers (India) Pvt Ltd. Vs. Diamond Steel Enterprise & Ors.	Kanishk Khetan	
29.	Competition App. (AT) No. 109 of 2019	Sri Sai Balaji Cylinders Pvt Ltd.& Anr. Vs. Competition Commission of India & Anr.	N.S. Nandakumar	
30.	Competition App. (AT) No. 110 of 2019	Lite Containers Pvt Ltd. Vs. Competition Commission of India & Anr.	N.S. Nandakumar	
31.	Competition App. (AT) No. 111 of 2019	AKMN Cylinders (P) Ltd & Anr. Vs. Competition Commission of India & Anr.	N.S. Nandakumar	

For Admission (After Notice)

32.	Comp. App. (AT) (Ins) No. 854 of 2019	Punjab National Bank. Vs. Vindhya Cereals Pvt Ltd.	R.P. Vats	Amitesh Argal
33.	Comp. App. (AT) (Ins) No. 483 of 2019	Dharamveer Singh & Ors. Vs. Vinay Talwar & Ors. With	Shikhar Mittal, Santanu Awasthi	K. Datta Abhishek Anand- RP
34.	Comp. App. (AT) (Ins) No.502 of 2019	Nitin Gupta. Vs. Applied Electro-Magnetics Pvt Ltd. &Ors.	R.K. Gupta, Mohit Singh	K. Datta Abhishek Anand- R5

35.	Comp. App. (AT) (Ins) No. 745 of 2019	The State of Telangana & Anr. Vs. Liquidator, Nizam Deccan Sugars Ltd &Ors. With	Krishna Dev J.	Hemant Chaudhary-R(3-7) Parth Tandon-R(8- 11) Subrahmanyam
36.	Comp. App. (AT) (Ins) No. 818 of 2019	The State of Telangana & Ors. Vs. Nizam Deccan Sugars Ltd & Ors.	Krishna dev .J	Hemant Chaudhary-R(3-7) Parth Tandon-R(8- 11) Subrahmanyam
37.	Comp. App. (AT) (Ins) No. 748 of 2019	R.R. Gopaljee. Vs. Indian Overseas Bank & Ors.	Ramalingam. VA	Niti Jain
38.	Comp. App (AT) (Ins) No. 828 of 2019	SoftwareOne India Pvt. Ltd. Vs. Magnamious Systems Pvt. Ltd.	R. Jawahar Lal	Siddharth Tandon
39.	Comp. App. (AT) (Ins) No. 888 of 2019	Javitri Estates Pvt. Ltd. Vs. Chryso India Pvt. Ltd.& Ors.	Dibyadyuti Banerjee	Ankit Bhardwaj- R1 Rajshekhar Rao- R3-11
40.	Comp. App. (AT) (Ins) No. 1012 of 2019	Abhishek Agarwal & Ors. Vs. Manasadevi Bakers Pvt Ltd.	Anil Kumar	Harsh Gokhale-R1
41.	Comp. App. (AT) (Ins) No. 1069- 1070 of 2019	Yogesh Mehra. Vs. Vaayu Infrastructure LLP.	Akshat Singh	Nirav Shah-R1 Raghav Shankar- R2
42.	Comp. App. (AT) (Ins) No. 1086 of 2019	A Devasundaram Vs. Kanaka Durgaa Crane & Anr.	G. Anand Selvam	Aditya P.N. Singh- R1
43.	Comp. App (AT) (Ins) No. 1183 of 2019	New Okhla Industrial Development Authority. Vs. Anand Sonbhadra.	Sourav Roy.	Kanishk Khetan
44.	Comp. App. (AT) (Ins) No. 1207 of 2019	Vijaya Kumar. Vs. Gopalsamy Ganesh Babu. Liquidator.	Kaushik N. Sharma	T. N. Durga-R1
45.	Comp. App. (AT) No. 181 of 2019	Wayne-Burt Petro Chemicals Pvt Ltd & Anr. Vs. Chain Tools & Products Pvt Ltd & Ors. With	Ritwik Sahay	M R Venkatesh
46.	Comp. App. (AT) No. 183 of 2019	Wayne-Burt Petro Chemicals Pvt Ltd & Anr. Vs. Chain Tools & Products Pvt Ltd & Ors.	Shikhar Shrivastava	M R Venkatesh
47.	Comp. App. (AT) No. 300 of 2019	Tweak the future Innovations Pvt. Ltd. Vs. Registrar of Companies, Punjab & Chandigarh	Karanveer Jindal	

48.	Comp. App (AT) No. 302-315 of 2019	Jaiprakash Associates Ltd. Vs. Neena Somani & Ors.	Ruchira Gupta	
49.	Contempt Case (AT) No. 07 of 2019 in Comp. App. (AT) (Ins) No. 552 of 2018	Gandhar Oil Refinery (India) Ltd. Vs. Raghu Rama Krishna Raju & Anr. With	Nitin Saravanan	Anirudh Wadhwa- RP Abhishek Sharma- R4 Alok Dhir
50.	Contempt Case (AT) No. 08 of 2019 in Comp. App. (AT) (Ins) No. 553 of 2018	Gandhar Oil Refinery (India) Ltd. Vs. Raghu Rama Krishna Raju & Ors.	Nitin Saravanan	Nithin Saravanan Anirudh Wadhwa- RP Yogesh Kumar Jagia

After the above or 12:30 PM, whichever is earlier.

For Admission (After Notice)

51.	Comp. App. (AT) (Ins) No. 276 of 2019	Aassaan Global Trade Vs. Vasudevn, Resolution Professional & Ors With	A.Muraleedharun	D. Sreenivasan-R1 Vineet Ranjan-R3 Yashraj Singh Deora-R4 Madhusmita Bora- R7 R. Murali & Bijoy Kumar Pradhan- R12
52.	Comp. App. (AT) (Ins) No. 557 of 2019	M.Mohamed Fahrudeen Vs. Vasudevan RP, Tiffins Barytes Asbestos & paints Ltd & Ors. With	B.Karuna Karan	D. Sreenivasan-RP Bijoy Kumar Pradhan-R2 Madhusmita Bora- R3
53.	Comp. App. (AT) (Ins) No. 653 of 2019	Dr. Ravi Shankar Vedam Vs. Tiffins Barytes Asbestos and Paints Ltd. & Anr. With	Neha Nagpal	K. Moorthy –R1 & R2 Vasudevan-RP
54.	Comp. App. (AT) (Ins) No. 716 of 2019	Aassaan Global Trade. Vs. Tiffins Barytes Asbestos and Paints Ltd & Anr. With	Shantanu Singh	Madhusmita Bora- R2 D.Sreenivasan-RP
55.	Comp. App. (AT) (Ins) No. 803 of 2019	Ravi Shankar Vedam. Vs. Udhyan Investments Pvt Ltd & Ors.	Ravi Raghunath.	Madhusmita Bora- R1 D.Sreenivasan-RP

02: 00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 869 of 2019 Part Heard	Anjan Ghosh. Vs. Asset Reconstruction Company (India) Ltd.	Partha Sil	Bishwajit Dubey-R1
2.	Competition Appeal (AT) No. 19 of 2017 Part Heard	Meru Travels Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. With	Sonal Jain	Nisha Kaur Uberoi-R1 Gautam Chawla-R2
3.	Competition Appeal (AT) No. 20 of 2017 Part Heard	Fast Track Call Cab Pvt. Ltd. Vs. Competition Commission of India & Ors.	Sonal Jain	Nisha Kaur Uberoi-R1 Gautam Chawla-R2
4.	Competition Appeal (AT) No. 12 of 2018	Karam Chand Thapar & Bros. (Coal Sales) Ltd. Vs. CCI & Ors. With	Aishwarya Gopalkrishnan, Neelambera Sandeepan	Samar Bansal (R-CCI), M.M. Sharma (R-2), K.K. Sharma (R-3)
5.	Competition Appeal (AT) No. 13 of 2018	Naresh Kumar & Co. Pvt. Ltd. Vs. CCI & Ors. With	Nitin Nair	Samar Bansal (R-CCI), M.M. Sharma (R-2), K.K. Sharma (R-3)
6.	Competition Appeal (AT) No. 14 of 2018	Nair Coal Services Pvt. Ltd. Vs. CCI & Ors.	Ankita Chaudhary Rathi	Samar Bansal (R-CCI), M.M. Sharma (R-2), K.K. Sharma (R-3)
7.	Competition. App. (AT) No. 82 of 2018	Amit Mittal Vs DLF Ltd & Anr	R.P Sharma	Malak Bhatt-R1&2 Avishkar Singhvi-R3

Note: - The Court will rise at 03:00 PM.

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By Order
-sd/-

Registrar